

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

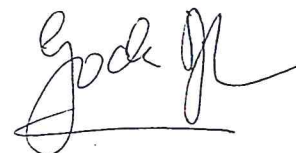
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

GODA RAGHAVAN
FOR ANIRUSH KRISHNAN

Counsel for
Petitioner



ORDER

Counsel for petitioner present and prayed time for making submissions. Counsel for respondent called absent. No representation. Time extended at her request finally. Put up on 23.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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